

LOK SABHA
UNSTARRED QUESTION NO. 2823
TO BE ANSWERED ON 03.08.2022

PROPOSAL TO SELL ON GEM

2823. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government has received proposals to sell ponduru khadi products on the Government e-marketplace (GeM) and if so, the details thereof;
- (b) whether the Government made any efforts to get a Geographical Indicator (GI) tag for any textile product in India and if so, the details, thereof; and
- (c) the details of financial assistance including the amount received and number of beneficiaries from Srikakulam, under social security schemes for artisans?

उत्तर
ANSWER
वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

- (a): Ponduru Khadi falls under the purview of Ministry of Micro, Small and Medium Enterprises. The concerned ministry has informed that Khadi and Village Industries Commission (KVIC) has not received any proposal to sell Ponduru Khadi products on the Government e-marketplace (GeM) till date.
- (b): Handloom products are promoted and protected by registering these products under Geographical Indication (GI) Act, 1999. So far, 72 handloom products and 6 product logos are registered under the GI Act. Recently the process of filing application for GI tag for Ponduru Khadi has been initiated by KVIC.
- (c): Under Social security schemes for artisans, Government provides financial support to artisans in indigent circumstances.

Under the said component, financial support @ Rs,5,000/- per month is provided to those artisans who are recipients of State Award/National Award /Shilp Guru Award in handicrafts, are above 60 years of age, and having annual income up to Rs.1 lakh.

Every year applications are invited through wide publicity in the craft cluster pockets and eligible artisans are selected for extending the financial support.

No eligible application has been received from Distt. Srikakulam of Andhra Pradesh.
